Notification No. 97/2004 - Customs (N.T.)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs (Import), Jawahar Customs House, Nhava Sheva, to act as Commissioner of Customs (Import), New Customs House, Ballard Estate, Mumbai and Commissioner of Customs, Customs House, Kandla for the purpose of adjudicating the matters relating to Show Cause Notice pertaining to M/S SYP Agro Foods Ltd., Top Floor, Mahashakti Complex, Stadium Cross Roads, Navrangpura , Ahmedabad issued vide F.No . DRI/GRU/INQ-15/2003, dated the 25th May, 2004, by the Additional Director General, Directorate of Revenue Intelligence, Ahmedabad Zonal Unit, Ahmedabad.

D.S.Garbyal Under Secretary to the Government of India

F.NO.437/33/2004-CUS.IV